

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 09.12.2020 at 02.30 P.M. THROUGH
VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : MA/162 - 169/2020
PETITION NUMBER : CP/423 - 430/CAA/2020
NAME OF THE PETITIONER(S) : Efficient Farms Pvt Ltd & 6 Ors
NAME OF THE RESPONDENT(S) : GHJ Exports Private Ltd
UNDER SECTION : Sec 230 of CA 2013

ORDER

Due to paucity of time, this matter is adjourned to

22.01.2021.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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